

BAN ON FILMS DEPICTING NIGHT CLUBS

***131. SHRI G. MURAHARI:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the reasons for imposing a ban on a number of films depicting the Night Clubs of various countries of the world; and

(b) whether it is a fact that these films have already been exhibited in India for some time?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) The exhibition of eleven films depicting night life (in foreign countries has been temporarily suspended pending a final decision in the matter. This was done on account of pressure of public opinion.

(b) Yes, Sir.

COUNTRIES WITHOUT INDIAN AMBASSADORS/HIGH COMMISSIONERS

***132. SHRI R. K. BHUWALKA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the names of the countries where the posts of Indian Ambassadors/High Commissioners have not yet been filled in; and

(b) if so, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA):

(a) 1. U.K.

2. Turkey.

3. Malaysia.

4. Iran.

5. Nigeria.

6. Thailand.

(b) Appointments to Malaysia, Iran, Nigeria and Thailand have already been announced and the new incumbents are expected to take up charge very shortly. For the U.K. and Turkey a decision will be arrived at shortly.

INDONESIAN MILITARY ASSISTANCE TO PAKISTAN

***133. SHRI A. D. MANI:**
SHRI BABUBHAI M. CHINAI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether he had any talks with the Foreign Minister of Indonesia regarding military assistance given by Indonesia to Pakistan in connection with the Indo-Pakistan conflict in 1965; and

(b) if so, whether any assurance was given by the Foreign Minister of Indonesia in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA):

(a) Yes, Sir.

(b) The Foreign Minister of Indonesia assured us that the Indonesian Government had no intention of supplying military equipment to Pakistan.

INDIAN HIGH COMMISSIONER IN LONDON

***134. SHRI M. P. BHARGAVA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) when did the Indian High Commissioner in London leave for India resigning his job;

(b) when was his successor appointed; and

(c) if no successor has been appointed, what are the reasons for this delay?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA):

(a) The Indian High Commissioner relinquished charge of his post after a three year tenure on 23rd December, 1966.

(b) and (c) The appointment of his successor is engaging Government's attention and will be announced shortly.